## Foreign investment in highway projects

- \*35. SHRI T.M. SELVAGANAPATHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
  - (a) whether it is a fact that Government had invited foreign investment in highway projects;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that many investors from China had expressed some concerns with regard to making investment in highway projects in India; and
- (d) if so, the details thereof and the steps being taken by Government to address these concerns expressed by foreign investors, including investors from China, in highway projects in India?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Keeping in view the need for speedy development of highways, Government has invited private participation including foreign investment in the road sector. Delegations of the Ministry of Road Transport and Highways have also conducted road shows to explain Government policy and guidelines to foreign investors.

(c) and (d) Several Chinese companies have successfully participated in the award process for developing highways. No concern regarding difficulties in making investment in highway projects in India have been communicated by Chinese companies.

## New export regulation for pharma products

- \*36. SHRI M.V. MYSURA REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government is proposing to issue new export regulations for pharma products;
- (b) to what extent the proposed regulations will help in countering adverse campaign against quality Indian drugs in some foreign countries?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) and (b) India has emerged as a supplier of affordable quality drugs in the world market. Consultations have been held with the concerned organizations and the pharma industry for strengthening India's position as a